

1/13.9.96

Shri S.N. Tiwary, counsel for the applicant.

This application has been moved praying for cancellation of the order dated 1.8.1996 (Annexure-A/1), by which the present applicant has been transferred from CBS All India Radio, Patna to All India Radio, Aizawl against a clear vacancy. The transfer has been challenged in this case. He has stated that he has made a representation (Annexure-A/2) dated 5.8.96 addressed to the Chief Engineer (EZ), All India Radio & Television, Akashwani Bhawan, Eden Garden, Calcutta against his transfer. However, his representation has not been disposed of so far. He has mentioned that under the Fax Message dated 9.8.96 (Annexure-A/3) Director (EA) has ordered that the transfer be kept in abeyance. We considered the matter. We are of the view that it will be proper to direct the Director General, All India Radio, New Delhi (Respondent No.2) to consider the representation made by the applicant. We accordingly direct that the Director General, All India Radio, New Delhi to consider the representation of the applicant and to dispose of the same by a speaking order within a period of one month from the date of a certified copy of this order is received by him. During the period of consideration of the representation of the applicant the transfer order of the applicant from Patna to Aizawl be stayed. This application is accordingly disposed of.

K.D.Saha
Member (A)

V.N.Mehrotra
Vice-Chairman